

**GOVERNMENT OF INDIA**  
**MINISTRY OF COMMERCE AND INDUSTRY**  
**RAJYA SABHA**  
**QUESTION NO 21.04.2010**  
**ANSWERED ON**

**. INDIA PROJECT OF THE GW LAW SCHOOL FUNDED BY MNCs .**

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SHRI S.S. AHLUWALIA

Will the Minister of COMMERCE AND INDUSTRY be pleased to state :-

- (a) whether it is a fact that formal meetings and interactions are being conducted annually under the aegis of the India Project of the George Washington University Law School (GW Law), USA, between the representatives of leading multinational Pharmaceutical companies and members of India judiciary, officials of Indian patent policy makers, patent law enforcers, in particular;
- (b) if so, details thereof indicating the stated objectives behind the exercise;
- (c) whether the India Project of the GW Law is funded by multinational pharmaceutical corporation; and
- (d) if so, the rationale behind allowing the MNCs to attempt to influence our patent law enforcement?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY

(SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): As per available information, Confederation of Indian Industries (CII) in association with George Washington University Law School and US India Business Council have been organizing Summits on intellectual property annually since 2004. As per CII, the objective of the Summit was, inter-alia, to build partnerships between overseas and Indian industries for collaborative R & D projects and to disseminate information about international best practices in IP protection. At the invitation of CII, the Controller General of Patents, Designs and Trade Marks attended programme held in February, 2010.

(c) & (d): Government has no information about the funding of this project.